## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 20.02.2020 NOTICE

## Take notice that the following matters adjourned on 10.02.2020 will be listed in the Court of Chairperson as indicated below: -

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
			e	
1.	I.A No. 40 of 2020 in	Pankaj Khandelia & Anr.	10.02.2020	06.03.2020
	Comp. App (AT)	Vs.		
	No. 271 & 385 of 2017	Khandelia Oil and General Mills		
		Ltd. & Ors.		
2.	Competition. App.	Jaiprakash Associates Ltd.	10.02.2020	20.03.2020
	(AT) No. 78 of 2019	Vs.		
		Competition Commission of		
		India & Anr.		

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